

(Chittoor District), Thogurupet scheme (Cuddapah District), Papaghim Reservoir (Anantapur and Cuddapah District) of Andhra Pradesh have been approved by the Planning Commission and the Central water and Power Commission; and

(b) the area to be irrigated by each of these schemes and the estimated expenditure to be incurred on them ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b). The Gajuladine project was approved in 1966 for irrigating 12,500 acres; the project was estimated to cost Rs. 96.36 lakhs.

The other schemes have not been sent by the Government of Andhra Pradesh to the Centre.

Payment of Ex gratia grants to Indian citizens whose properties were seized in Pakistan

8029. SHRI SEZHIYAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the progress made in paying exgratia grants to the Indian citizens and firms whose properties in Pakistan have been taken over by Pakistan Government as enemy property ?

(b) how much money has so far been distributed;

(c) whether any criteria have been evolved to give full 25 per cent of the claims on the basis of merit and if so, what are the criteria; and

(d) the cases so far accepted for consideration under the criteria of merit ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). A total number of 166 claims involving a payment of Rs. 1,58,26,354 have so far been verified for payment of ex-gratia grant and a sum of Rs. 1,05,82,574 has been distributed to the various claimants,

(c) Yes, Sir. Some internal guidelines as to the factors which should be taken into account were agreed upon at an inter-departmental meeting of officials. In view of the many variables, it would not be in the public interest to disclose this information which is intended only for internal use.

(d) Four parties have so far requested for consideration of their claims on merit basis. The cases of two parties have been rejected. The cases of the remaining two are under consideration.

Alleged corruption in Judiciary

8030. SHRI R. S. PANDEY : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government's attention has been drawn to the Article published in the A. I. R. 1969 Journal under the caption 'Cancerous growth of corruption in Judiciary'; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H.R. GOKHALE) : (a) Government have seen the Article published in the A.I.R. of 1969.

(b) The views expressed therein are the personal views of the author and Government have noted the views.

Different Charges for Retiring Rooms and Dormitory Type of Accommodation

8031. SHRI R. P. YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether charges for retiring rooms and dormitory type of accommodation provided at various railway Stations are not uniform and differ widely from station to station; and

(b) if so, the reaction of Government thereto ?